

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 542/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Moving Kitchen Pvt Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Churawala		<i>Ahmed</i>

ORDER

CSP 541/230-232/NCLT/MB/MAH/2017
CSP 542/230-232/NCLT/MB/MAH/2017
CSP 543/230-232/NCLT/MB/MAH/2017
CSP 544/230-232/NCLT/MB/MAH/2017
CSP 545/230-232/NCLT/MB/MAH/2017

The Company Petitions admitted. List this matter on 26.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)